

[Shri D. C. Sharma]

tended. I also wish that legal aid may be given to the poor. But I do feel that the system of rotation has not worked well anywhere.

I am sorry to say that even in our Rajya Sabha, even in our Legislative Councils, this system of rotation has not been all that we wanted it to be.

Therefore, it is good that we are going to have elections at one step. The tenure may be a little longer than the period stipulated. Four years is a very brief period. A Member of the Lok Sabha goes on for five years, a Member of a State Legislative Assembly goes on for five years; I do not see any reasons why a member of a State Bar Council or a member of some other Bar Council should not go a little longer than the period stipulated in this Bill. I would, therefore, request the Minister to look into this and see that this change is made.

Another point is this....

Mr. Deputy-Speaker: Does he want more time?

Shri D. C. Sharma: Yes.

Mr. Deputy-Speaker: He can continue on the next day.

15.32 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
NINETY-FIRST REPORT

Shri A. S. Alva (Mangalore): I beg to move:

"That this House agrees with the Ninety-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd August 1966."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Ninety-first Report of the

Committee on Private Members' Bills and Resolutions presented to the House on the 3rd August 1966."

The motion was adopted.

15.33 hrs.

RESOLUTION RE: INDO-U.S.
FOUNDATION—contd.

Mr. Deputy-Speaker: Further discussion of the following Resolution moved by Shri H. N. Mukerjee on the 6th May 1966:—

"This House disapproves of the proposed project of an Indo-US Foundation and calls upon the Government of India not to proceed with it".

Two minutes have been taken by the Mover. He might continue.

Shri D. C. Sharma (Gurdaspur): How long are we going to discuss this Resolution?

Mr. Deputy-Speaker: One hour and 58 minutes.

Shri Sidheshwar Prasad (Nalanda): Time may be extended.

Mr. Deputy-Speaker: We will see later.

Shri H. N. Mukerjee (Calcutta—Central): Mr. Deputy-Speaker, last time, as I had just begun to commend my Resolution to the House, I said how it appeared as if we were going to get another of these gilded millstones from the United States to wear around our neck.

This so-called Indo-US Foundation is a project which I wish to God Government does not proceed with, and there does appear some indications as if sense might dawn even at this stage on Government. It is a good thing that our academicians have strongly registered their protest